

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 4th January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 62/2018 (M.A. No. 726/2018)	Gabhabhai Devabhai Chauhan & Ors. Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Appellant Mr. Prashant Bezborauh, Adv. for R-1 Mr. Rajesh K. Singh, Adv. Mr. Dhruv Pal, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-3 Mr. Agney Sel, Adv. for R-4 & 5
AFTER NOTICE			
2.	Execution Application No. 56/2018 IN Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-4-7, 9-13, 16 & 17 Mr. Nitin Jani, Adv. for R-8 Ms. Sangita Tahbildar, Adv. for R-14 Mr. Gigi C. George, Adv. for MoEF & CC
FOR HEARING			
4.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv. Mr. Prafulla K. Behra, Adv. for Noticee No. 5 Dr. Rajeev Sharma, Adv.

			Mr. Sameer Singh & Shweta Jain, Advs . Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjay Upadhyay, Adv. Mr. A. K. Prasad, Adv. for Central Water Commission Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv.
5.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGSC Mr. Amit Anand Tiwari, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB Mr. Varun Thakur, Adv. for NMCG
6.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Advs. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGSC Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Advs. for R-5 Mr. Ravi Shankar S. S., Adv. for R-6 Mr. Anand Varma, Adv. for R-7 Mr. Anupam Tripathi, Adv. Mr. Shubham Kulshreshtha, Adv. Mr. Mahesh Agrawal, Adv. for Tobacco Institute
7.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Vishwajit Singh & Mr. Raman Yadav, Advs. for GNN Mr. Rajkumar, Adv. for CPCB
8.	Execution Application No. 38/2017 (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Vinayak Gupta, Adv. for MoEF Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indra Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7
9.	Original Application No. 286/2016	Devji Patel Vs. State of Rajasthan	Ms. Meera Gopal, Adv. (AC) Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for R-1 & 2 Mr. Krishna Kumar Singh, Adv. for MoEF

			Mr. Divya Prakash Pande, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Vivek Kumar Tandon, Adv. Mr. Raghvendra Singh Parihar, Adv. Mr. Shaitan Bhesu Ram, Adv. Mr. Naginder Benipal, Adv. Mr. Amit Kocher, Adv. Mr. Sandeep Singh Shekhawat, Adv.
10.	Original Application No. 626/2016 (M.A. No. 1672/2018 & I.A. No. 05/2019)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
11.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for-6 Mr. Syed Salman Haider, Adv. for R-8 to 11 Mr. Aditya Gupta, Adv.
12.	Original Application No. 473/2017 (M.A.No. 924/2017)	Niharika Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Goyal, Adv. for Applicant Mr. Rajesh K. Singh & Ms. Deep Shikha Bharti, Adv. for MoEF Mr. A. K. Prasad, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Ms. Sharmila Upadhyay, Adv. for CPCB Mr. S. S. Kulshreshtha, Sr. Adv. with Mr. Ajit Pandey, Adv. for R-7, 16 & 18
13.	Execution Application No. 34/2018 IN O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Rachit Mittal, Adv. for R-8 Ms. Priyanka Swami, Adv. for Nagar Nigam GZB Mr. Rajesh Raina, Adv. for UPSIDC
14.	Original Application No. 70/2018	Mitter Foundation Vs. Delhi Development Authority & Ors.	Mr. Sarabjeet Singh, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. & Mr. Vinayak Gupta, Adv. for CGWA & CPWD Ms. Sakshi Popli, Adv. for DJB Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD Mr. Devraj Ashok, Adv. for Karnataka
15.	Appeal No. 230/2018 (M.A. No.1413/2018, M.A. No.1414/2018 & I.A. No.06/2019)	Triumph Realty Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr.	Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for Applicant Mr. Atmaram N. S. Nadkarni, ASG & Ms. Mayuri Nayyar Chawla, Adv. for State of Goa Mr. Anuj Sarma, Adv. Mr. Shantanu Sagar, Adv. for R-2 Mr. Sarthak Maggon, Adv.

CASES AT SR. NO. 16 TO 20 WILL BE TAKEN-UP ON 23.01.2019 FOR HEARING

16.	Original Application No. 516/2017	Sanjay Rao Bhagul & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 Mr. Himanshu Gupta, Adv. for R-6 Mr. Rajesh Singh, Adv. for MoEF Mr. V. K. Shukla, Adv. for R-8
17.	Original Application No. 540/2017 (M.A. No. 1340/2017 & M.A. No. 1394/2018)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Mr. S. P. Singh & Ms. Radhika Dwivedi, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP Mr. Manoj Kumar, Adv. for R-5 to 7&9 to 12 Mr. V. K. Shukla, Adv. for R-8
18.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Raman Yadav, Adv. for R-4 Ms. Pinky Anand, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for R-9 Dr. Sandeep Singh, Adv. for State of UP
19.	Execution Application No. 05/2018 IN O.A. No. 217/2016	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Rahul Narayan, Adv. for R-9
20.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Railways

CASES AT SR. NO. 21 TO 24 WILL BE TAKEN-UP ON 24.01.2019 FOR HEARING

21.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Advs. for Applicant Mr. A. K. Prasad, Adv. for CGWA Mr. Keshav Mohan, Adv. for MoEF Mr. Gigi C. George, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajiv Aggarwal, Adv. for R-10
22.	Original Application No. 102/2018 (M.A. No. 1771/2018)	Nagavelli Rajalingamurthy Vs. Singareni Collieries Company Ltd. & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. A. Sanjeev Kumar, Adv. for R-1 & 3 Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Balendu Shekhar, Adv. for CPCB Mr. Rahul Pratap, Adv. for MoEF

23.	Original Application No. 283/2018 (M.A. No. 714/2018 & M.A. No.1081/2018)	Smt. Susheela Vs. Union of India & Ors.	Ms. Kanika Agnihotri & Mr. Eeshan Chaturvedi, Advs. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Devrak Ashok, Adv. for R-2, 3, 5 to 9 Mr. Darpan K.M., Adv. for R-4 Mr. R. S. Hegde, Adv. for R-11 Mr. Sudhir Kumar, Adv. for R-12
24.	Original Application No. 368/2018	Nilkanth Rajaram Raskar Vs. M/s Saswad Mali Sugar Factory Ltd.&Ors	Mr. Sangramsingh R. Bhonsle, Adv. for Applicant Mr. Salim A. Inamdar, Adv. for R-1 & 2 Mr. Mukesh Verma, Adv. for MPCB Mr. Raj Kumar, Adv. for CPCB

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

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CAUSE LIST

Date : 4th January, 2019

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 54/2018 (M.A. No.1804/2018 & M. A. No.1805/2018) IN O. A. No. 367/2016	M/s LSC Infratech Ltd. Vs. Union of India & Ors.	Mr. Ajit Sharma, Adv. for Applicant

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